



By Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/4451/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. Khound,  
District and Sessions Judge,  
Golaghat.

Dated Guwahati the 27<sup>th</sup> August, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G) 8088/2019 dated 26.08.2019

Sir,  
With reference to the above, I am directed to inform you that your prayer for 1(one) day casual leave on 26.08.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/1999/4452 dated 27.8.19  
Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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